

ANNEXURE 7

Name of Corporate Debtor: Cengres Tiles Limited; Date of commencement of CIRP: 27 April, 2022; List of Creditors as on: June 27, 2022.

List of unsecured operational creditors (Government Dues)

(Amount in Rs.)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in					
1	Ahmedabad Municipal Corporation	State	17.05.2022	163,492.00	163,492.00	Unpaid Property Tax			NA					Claim Admitted
2	VAT	State	20.05.2022	51,962,696.00		Unpaid VAT and Penalty			NA			51,962,696.00		As per suspended management there is dispute in amount and they will provide clarification
3	UGVCL	State	21.05.2022	28,745,294.50	28,745,294.50	Unpaid electricity bill			NA					Claim Admitted
4	CGST Department, Kadi	Central	02.06.2022	396,294,872.00		Unpaid GST and Penalty			NA			396,294,872.00		As per suspended management there is dispute in amount and they will provide clarification
	Total			477,166,354.50	28,908,786.50			0	0	0	0	0	448,257,568.00	

Interim Resolution Professional
In the matter of Cengres Limited

Navin Srichand Kanjwani
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Date: 27 June 2022
Place: Ahmedabad

